GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES LOK SABHA

UNSTARRED QUESTION NO. 2245

TO BE ANSWERED ON 14.03.2023

SHELTER HOMES FOR MENTALLY CHALLENGED CHILDREN

2245.SHRI RAVI KISHAN: SHRI RAVINDRA KUSHWAHA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of shelter homes built by the Government for mentally challenged, handicapped and helpless children and the number of children which can be accommodated in these shelter homes on an average, Sate-wise;
- (b) the details of the medical facilities being provided in these shelter homes for improving their health conditions;
- (c) whether the Government proposes to set-up more such shelter homes in the country in the near future and if so, the details thereof; and
- (d) the steps taken by the government in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

(a to (d): Relief for the disabled is primarily a State subject by virtue of entry 9 of the State list of the constitution of India. There is no such proposal in the Ministry to set up shelter homes for mentally challenged, handicapped in the country. However, under the Deendayal Divyangjan Rehabilitation Scheme (DDRS) the Ministry gives financial support to Non-Governmental Organizations (NGOs) to run special school (Residential and Non-residential) for children with disabilities including intellectual disabled children.
